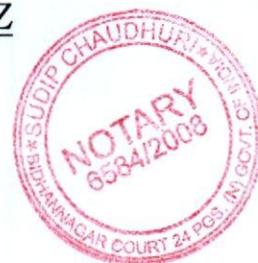


**BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE  
BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 10 OF 2016/ EZ



**IN THE MATTER OF:**

Joydeep Mukherjee

.... APPLICANT

**VERSUS**

Union Of India & Ors.

.... RESPONDENTS

**STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF  
SECRETARY, GOVERNMENT OF WEST BENGAL, IN  
COMPLIANCE WITH THE ORDER DATED 31.01.2022**

**INDEX**

Sl No	Document	Annexure	Page
1.	Affidavit of Chief Secretary, Govt. of West Bengal		1507 - 1520
2.	Consolidated Report of UD & MA Deptt.	R/1	1521 - 1546

**FILED BY:**

(Madhumita Bhattacharya)  
Advocate for the Respondents

06 MAY 2022

**BEFORE THE NATIONAL GREEN TRIBUNAL, EASTERN ZONE  
BENCH, KOLKATA**

ORIGINAL APPLICATION NO. 10 OF 2016/ EZ



**IN THE MATTER OF:**

Joydeep Mukherjee

.... APPLICANT

**VERSUS**

Union of India & Ors.

.... RESPONDENTS

SL. NO.....129...../20.22

BEFORE THE NOTARY PUBLIC  
AT BIDHANNAGAR  
DIST.-NORTH 24 PARGANAS

**STATUS REPORT IN THE FORM OF AFFIDAVIT BY THE CHIEF  
SECRETARY, GOVERNMENT OF WEST BENGAL IN  
COMPLIANCE OF THE ORDER DATED 31.01.2022**

I, Hari Krishna Dwivedi, son of Rajendra Prasad Dwivedi aged 58 years, by occupation- Government service, with office at Nabanna, 325 Sarat Chatterjee Road, Shibpur, Howrah, do hereby solemnly affirm and submit as follows:-

1. That I am holding the post of Chief Secretary, Government of West Bengal, and I have made myself acquainted with the facts and circumstances of the instant Original Application and have gone through the documents pertaining to the subject matter of the instant original application. Hence, I am competent to file the present affidavit before this Hon'ble Tribunal.
2. That the present affidavit is being affirmed pursuant to the directions in Para 10 of the solemn Order dated 31.01.2022 passed by this Hon'ble Tribunal directing the State Respondent

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to file status of compliance on curbing pollution in River Mahananda.

3. It is most respectfully submitted before this Hon'ble Tribunal that the Deponent has regularly chaired the review meetings with the concerned Departments since last hearing on 31.01.2022 on the progress achieved in River Mahananda .

4. That a Monthly Progress Report (MPR) as on 31<sup>st</sup> March, 2022, has been uploaded in the Departmental website of the Urban Development and Municipal Affairs (UD&MA) Department for citizens and stakeholders in compliance with the directions of this Hon'ble Tribunal. The same can be viewed by clicking the following link-

[https://www.wburbanservices.gov.in/upload\\_file/file\\_doc/8\\_Law\\_NGT.pdf](https://www.wburbanservices.gov.in/upload_file/file_doc/8_Law_NGT.pdf)

5. That in compliance with the directions of this Tribunal *vide* Order dated 31.01.2022, the Deponent would like to submit before this Tribunal the various works undertaken in Mahanada till date which are enumerated as follows:-

**A. STATUS OF ENCROACHMENT REMOVAL BY SMC ALONG WITH DISTRICT ADMINISTRATION OF DARJEELING**

Total numbers of Encroachments identified	Encroachment removed up to last affidavit filed	Number of Encroachment removed from 31-01-2022 to 30-04-2022	Cumulative Encroachment removed as on 30-04-2022	Balance Encroachment to be removed
88	51	26	77	11

06 MAY 2022

Siliguri Municipal Corporation (SMC) intends to remove the remaining encroachers in Phase - III which will be completed within the next 120 days.

**B. Status of Liquid Waste Management (LWM)**

**I. Status of Faecal Sludge Treatment Plant(FSTP) at Siliguri**

- 
- i. One FSTP has been proposed to be built at Siliguri with a capacity of 30 KLD for treating the faecal sludge generated in Siliguri Municipal Corporation area. The design has been prepared by IIT, Kharagpur.
  - ii. The land for the FSTP has been primarily selected at Material Recovery Facility Centre (MRF) under the Siliguri Municipal Corporation (SMC).
  - iii. The site was inspected and verified by Superintendent Engineer, North Circle, Municipal Engineering Directorate (MED) along with other Municipal Engineers and, it was found that sufficient land is available for the proposed plant. A meeting in this regard was also held with the Hon'ble Mayor, Siliguri Municipal Corporation and Commissioner, Siliguri Municipal Corporation on 07<sup>th</sup>April, 2022, regarding the proposed plant. The School of Water Resources, IIT, Kharagpur, has finalised the plan and design and Municipal Engineering Directorate (MED) will prepare the Detailed Project Report (DPR) based on this plan and design, by 15th June, 2022.

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## II. Work on Major and Minor Drains discharging into River Mahananda

(i) Municipal Engineering Directorate (MED) has undertaken a survey of drains discharging into River Mahanada:

(a) On the left bank of River Mahananda, thirty (30) major drains and forty-eight(48) minor drains have been identified.

(b) On the right bank of River Mahananda, seven (7) major drains and thirty-three (33) minor drains have been identified.

(ii) Grating works on drains by Siliguri Municipal Corporation (SMC):

Sl No	Number of Drains draining into river	Number of Drains covered under Gratings	Target date of completion of Gratings on all the drains	Present Status
1	37 major Drains & 81 minor Drains	17 major drains	30.05.2022	Screens installed and cleared regularly. Work order issued for remaining drains, work to be started within 7 days.

(iii) Manner of cleaning of drains and disposal of the waste recovered from drains:

Siliguri Municipal Corporation has formed seven (7) Task Force Teams, Municipal borough-wise, for regular cleaning of the drains which discharge into Mahananda.

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The teams are functioning borough-wise round the clock, with 1 (one) Toto vehicle per team as shown below:-

Sl.No	Borough No	Ward No(s).	No. of Team(s)
1.	Borough -I	Ward no. - 1,2,3,4,5,45 and 46	3
2.	Borough -II	Ward No.10	1
3.	Borough -IV	Ward no.31 and 32	1
4.	Borough -V	Ward No.42,43 and 44	2



(iv) In-situ Treatment in the drains:

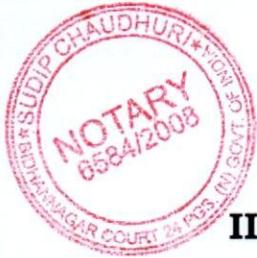
- a) MED has completed the survey work of drains discharging directly into River Mahananda and has taken up '*In-Situ Bio-remediation Works*' to treat the waste water of the drainage outfalls, to abate the pollution in Mahananda.
- b) The West Bengal Pollution Control Board (WBPCB) has started collecting samples for testing of the waste water from 05th April, 2022 and the phase-wise results are being reviewed regularly.
- c) On 27.04.2022 Superintendent Engineer, MED, North Circle along with other officials visited the Jalpaiguri Government Engineering College (JGEC) and discussed the matter of *In-Situ Bio-remediation* process in details. Two techniques of treatment have been suggested by the College:
  - i. In-Situ Chemical Remediation Technique by Coagulation and Flocculation and

06 MAY 2022

## ii. In-Situ Treatment by Diffused Air Aeration

## Technique.

JGEC has been requested to submit their final report by 15th May, 2022 after which DPR will be prepared within four weeks.

**III. Status of Sewage Treatment Plants(STPs)**

Sl No	Location	Installed Capacity	Present Status	Target date of completion
1	STP-I - Jalpaiguri Mouza: Dabgram JL No.: 02 Khatain No.: 01 Plot No.: 53 Total Area:3.7109 Acres	48 MLD	Tender invited and Technical Bid opening date is on 06-06-2022  NOC of land received from District Magistrate & Collector, Jalpaiguri on 26-04-2022	March 2025
2	STP-II - Near Noukaghat More, Siliguri	16 MLD Now augmented to 24 MLD	Modified DPR of STP-II prepared by KMDA for 24 MLD.  The Technical Bid of the 2 <sup>nd</sup> call opened on 20/04/2022 and only 01(one) bidder participated. Financial Bid opened.	September 2024
3	STP-III - Near RAF 2 <sup>nd</sup> battalion police camp near camp road, Siliguri	24MLD Now augmented to 32 MLD	Modified DPR of STP-III prepared by KMDA for 32 MLD.  The Technical Bid of the 2 <sup>nd</sup> call opened on 20/04/2022 and only 01(one) bidder participated. Financial Bid opened.	September 2023

**C.SOLID WASTE MANAGEMENT****I. FRESH WASTE**

Number of Municipal wards under SMC	Daily waste collected(TPD)		Daily waste processed (TPD)		Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, manner with frequency
	Segregated	Non segregated	Dry	Wet		
47	26TPD Collected from 24 wards, rest 23 wards will be achieved by 30 <sup>th</sup> June 2022.	333TPD	5 TPD	21 TPD	Daily collected through covered vehicle	As collected daily

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**II. CENTRAL PROCESSING UNIT (CPU) and PROPOSED  
INTERIM SHORT TERM FRESH WASTE  
PROCESSING PLAN FOR SILIGURI**

- i. One Dry Waste processing plant of 5 TPD is proposed to be installed in collaboration with UNDP beside the garage at Zone-A of SMC dumping ground. Work Order has already been given.
- ii. There is a plan to augment the interim CPU to handle at least 30 TPD of wet waste and 20 TPD of dry waste at the dumping ground marked as Zone-C within 30.06.2022.

**Progress**

- i. At present SMC has 1 TPD Automatic Organic Waste Composter (OWC) machine which mainly processes a portion of the market waste, and the same is being sold as manure in the nearby tea gardens.
- ii. Besides, an Interim Central Processing Unit has been constructed to handle approximately 12 TPD of Wet Waste and 8 TPD of Dry Waste.

**III. FRESH WASTE PROCESSING PLAN FOR SILIGURI -  
(LONG TERM)**

- i. The proposed plan with timelines for Fresh Waste Processing is placed below. The proposed time lines are subject to the dependent upon availability of land reclaimed out of the legacy dumpsite.

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Sl.No.	Activity	Expected Time line
1.	Completion of civil infrastructural works for commissioning of processing plants (both dry and wet) including sanitary landfill site	31.12.2022
2.	Procurement and Installation of electro-mechanical equipment necessary for the plants	31.03.2023
3	Date of commencement of processing of waste (both dry and wet)	01.04.2023

SMC is collecting daily fresh waste from all its 47 wards.

ii. At present, waste processing in Siliguri is being done as follows:-

- 60 numbers (8 bins each of 40 litre capacity) Paddle Tri Cycle Vans, 15 Battery-Operated Tippers and 8 Fuel Operated Tipper are engaged for collection and transportation of waste from the wards to the dumpsite.
- SMC has 24 Model Wards where Paddle Tri Cycle Vans are engaged for door-to-door waste collection in a segregated manner, and D.I Iron Boxes (blue and green) are used for secondary storage. The remaining 23 wards will be covered under door-to-door waste collection and segregation at source scheme by 30<sup>th</sup> June, 2022.

#### **IV. Legacy Waste Management by Kolkata Metropolitan Development Authority (KMDA)**

Refuse Derived Fuel (RDF), Inert and Good Earth waste are being processed at the dumpsite located in Don

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Bosco Colony, Ward-42, Siliguri and the status is as follows:

- i. Quantity of legacy waste dumped : **3,79,382 MT**  
(as per tender)
- ii. Quantity of legacy waste processed : **1,23,902 MT**(approx.)
- iii. Remaining to be processed : **2,55,480 MT**  
(approx.)
- iv. Final disposal of the processed waste :
  - RDF – **8,328.206 MT**(approx.)
  - Inert -**35,908.586 MT** (approx.)
  - Good Earth-**26,749.946 MT** (approx.)
  - Total-**70,986.738 MT** (approx.)
- v. Target date for completion of Bio-remediation:  
December, 2022
- vi. Target date for reclamation of land: March, 2023
- vii. Present Status : Zone-III has already been reclaimed. Zone - II is being reclaimed and could be handed over by March, 2023. Zone - I is being used by SMC for their Plastic Waste Management (after reclamation by the agency).
- viii. Mechanism for real time monitoring : Site is under CCTV surveillance.

KMDA has set up a Real Time Monitoring System for monitoring different treatment works going on at different locations of the solid waste management units

06 MAY 2022



of SMC by implementing Surveillance strategy. A separate work station has been opened for this purpose at the office of KMDA, 1<sup>st</sup> Floor, DJ-11, Salt Lake, Kolkata-91.

#### **D. IEC ACTIVITIES**

- 
- i. Siliguri Municipal Corporation has done several IEC programmes to create awareness among citizens. It has installed Boards displaying awareness messages on the banks of Mahananda.
  - ii. Notice has been issued to all cattle shed owners and households against releasing faecal sludge directly into municipal drain.
  - iii. Regular miking is being done to make people aware about the different pollution abatement programme and also regarding the role and responsibilities of the citizen in this campaign.
  - iv. SUDA has engaged "Nirmal Sathis" (Motivators for Conservancy Campaign) as a part of the public awareness programme.

#### **E. BEAUTIFICATION AND CLEANING OF CREMATORIUM BY SMC**

SMC has taken up day-to-day cleaning of the crematorium and its surrounding areas.

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**F. SOLID AND LIQUID WASTE MANAGEMENT BY THE DEPARTMENT OF PANCHAYAT AND RURAL DEVELOPMENT**

Regarding solid waste and liquid waste management, the Department of Panchayats and Rural Development Department has reported that out of the seven (7) Gram Panchayats (GPs) on the banks of Mahanada, one Solid Waste Management (SWM) unit is under construction at ( Matigara -II) and SWM units will be set up in all seven (7) GPs during 2022-2023. One (1) Plastic Waste Management Unit too will be set up in Matigara block.

For liquid waste management, the number of platforms constructed is : 1,559. Number of soak pits constructed is 1,378. All 7 GPs will be covered by Liquid Waste Management by the end of 2022-23.

**G. BIODIVERSITY PROGRAMME TAKEN UP BY THE DEPARTMENT OF FORESTS**

**Biodiversity River Bank Protection (Plantation) at Teesta Barrage Acquired Division over 100 Ha.**

Sl	Item of Work	District	Location	Range	Area (in Ha)
1	Biodiversity River	Jalpaiguri	Porajhar to Fulbari	Central	50.00
2	Bank plantation	Darjeeling	Baropathuram to Northern boundary of Porajhar	Ghoshpukur	50.00
Total					100.00

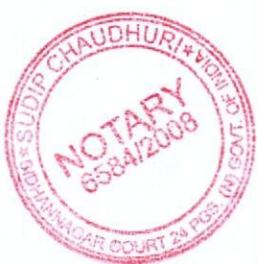
06 MAY 2022



## H. BANK PROTECTION WORKS BY THE DEPARTMENT OF IRRIGATION & WATERWAYS

Bank protection works on River Mahananda's both banks (5.5 km each) from Champasari Road Bridge to Naukaghat Road Bridge have been undertaken by Department of Irrigation & Waterways, as follows:

Sl.No.	Phase	Activities	Cost Involved
1.	Phase-1	Work on both upstream and downstream of Hill Cart Road Bridge, for a stretch of 1.280 km was completed in the F.Y of 2018-19.	Rs.272.74lakh
2.	Phase-II	Work on a stretch of 1.400 km, for both upstream and downstream of Champasari Road Bridge was completed in the F.Y of 2019-20	Rs.348.26lakh
3.	Phase-III	Work on a length of 3.0 km along the both banks of Mahananda river downstream of Champasari Road Bridge, started in December, 2021. At present, bank protection work has been completed for 2.40 km. The balance work at 0.60 km will be taken up once the encroachment is removed by Siliguri Municipal Corporation with the help of district administration	Rs.709.15lakh
4.	Phase-IV	Work on a length of 5.32 km on both banks of River Mahananda, at a total cost of Rs. 861.89 Lakh was tendered and the matter is pending with Finance Department for acceptance. Moreover, there is encroachment on the entire stretch, which is going to be removed by Siliguri Municipal Corporation with the help of district administration.	Rs.861.89 Lakh



## I. WATER QUALITY REPORT OF MAHANANDA BY WBPCB

The water quality reports of WBPCB show a downward trend in Biological Oxygen Demand and Chemical Oxygen

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Demand and an upward rise in Dissolved Oxygen level at Mahananda River from January, 2022 to April, 2022. The Report shows an all out sincere, and day and night efforts of the concerned Departments and Executing Agencies.

The compiled Report of UD & MA Department is annexed herewith and marked as **ANNEXURE R/1**.



6. It is humbly submitted before this Hon'ble Tribunal that concerned Departments are taking all measures to stop solid waste dumping and discharging liquid waste into the river Mahananda. SMC has issued notices to the cattle shed owners along the bank of River Mahananda for evacuation, and also has taken up an elaborate IEC programme for prohibiting dumping and Faecal Sludge directly in the drains and here and there. The proposal of construction of FSTP will bring down Faecal Coliform level too. All out efforts are also being given for cleaning of Mahananda by adopting a holistic and River Basin Development Approach in order to make river Mahananda pollution free in the coming years.

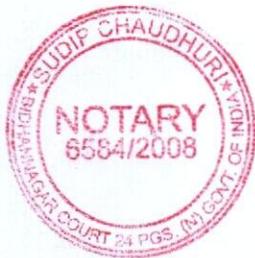
That the reply is true to my knowledge and belief, which I derived from the office record.

06 MAY 2022

*S. Chaudhuri*  
S. CHAUDHURI  
★ NOTARY ★  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
Dist.-North 24 Pgs.

*Hari Krishna Suvvedi*

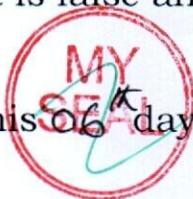
DEPONENT



VERIFICATION

I, Hari Krishna Dwivedi, Chief Secretary, Government of West Bengal, do hereby verify that the contents of the report in the form of affidavit are true to the best of my knowledge and belief. No part of the Report is false and nothing has been concealed.

Verified at Kolkata this 06 day of May, 2022.



Hari Krishna Dwivedi

DEPONENT

  
S. CHAUDHURI  
★ NOTARY ★  
GOVT. OF INDIA  
Regd. No.-6584/08  
Bidhannagar Court  
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06 MAY 2022

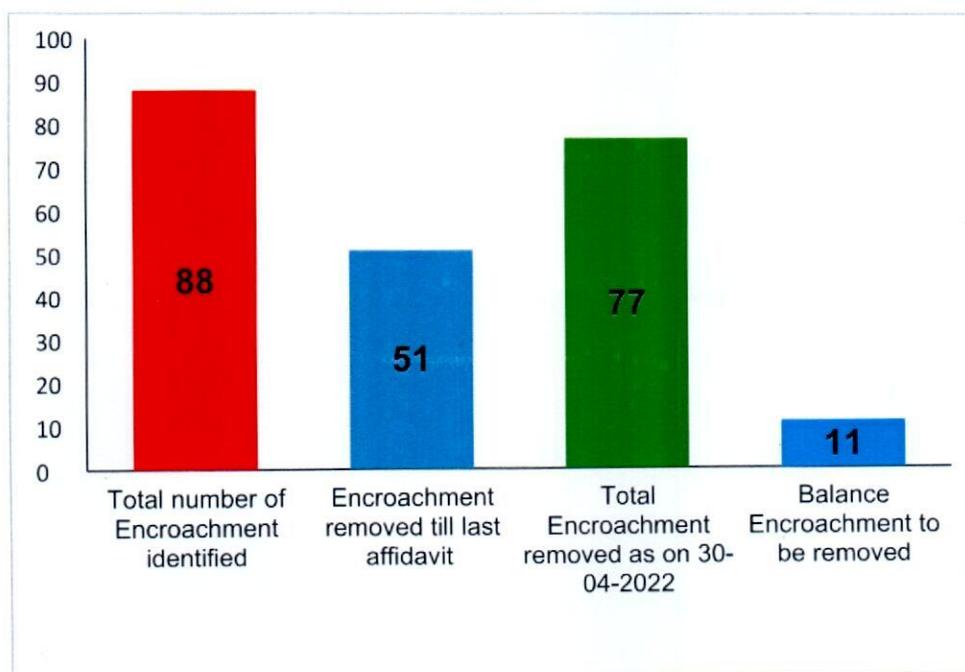


**Action Taken Report for curbing Pollution in Mahananda River as on 30-04-2022.**

**In compliance with the directions of Hon'ble National Green Tribunal in its Order passed on 31-01-2022 under OA No. 10/2016/EZ (Joydeep Mukherjee -Vs- Union of India &Ors.)**

**A. Status of Encroachment Removal by Siliguri Municipal Corporation along with District Administration of Darjeeling**

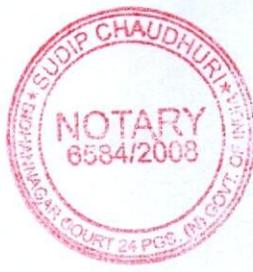
Total numbers of Encroachment identified	Encroachment removed up to last affidavit filed	Number of Encroachment removed from 31-01-2022 to 30-04-2022	Cumulative Encroachment removed as on 30-04-2022	Balance Encroachment to be removed
88	51	26	77	11



**Future Plan for Encroachment Removal-**

SMC intends to remove the remaining encroachers in Phase - III which will be completed within the next 120 days.

**B. Status of Liquid Waste Management (LWM):-**

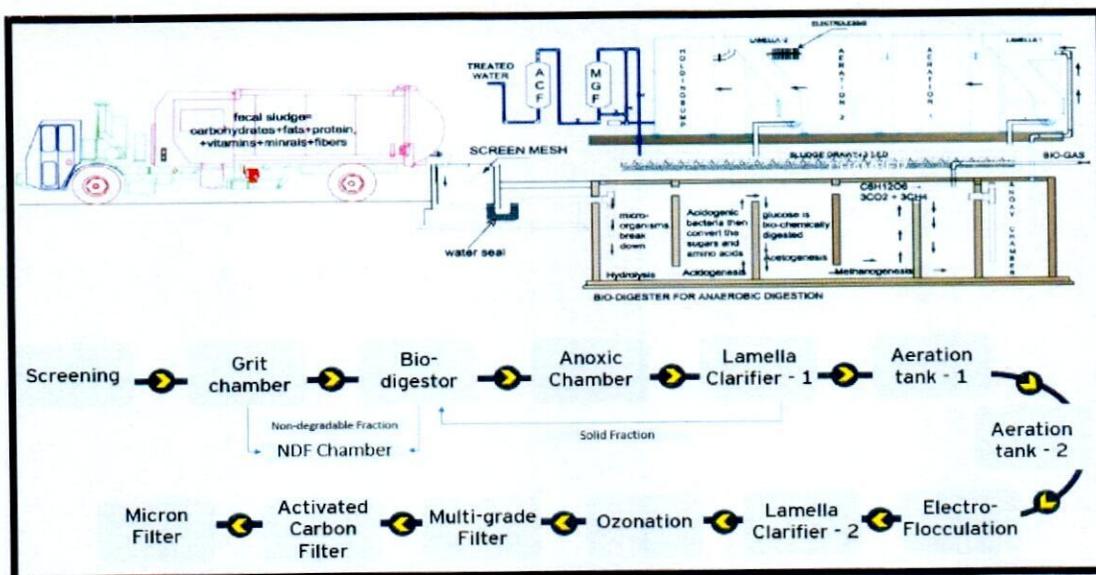


**Executing Agencies:** Kolkata Metropolitan Development Authority (KMDA), Siliguri Jalpaiguri Development Authority (SJDA) & Municipal Engineering Directorate (MED)

### I. Status of proposed Faecal Sludge Treatment Plant (FSTP) at Siliguri

- ❖ One FSTP has been proposed to be built at Siliguri with a capacity of 30 KLD for treating the Faecal Sludge generated in Municipal Corporation area. The design has been prepared by IIT Kharagpur with an estimated Cost of Rs. 1.48 Cr.
- ❖ The land for the FSTP has been primarily selected at **Material Recovery Facility Centre (MRF) at Siliguri Municipal Corporation (SMC) (Backside of the present Dumping Ground).**
- ❖ Site was physically visited by SE, North Circle, MED along with the Municipal Engineers and it was found that sufficient land is available for the proposed plant. A meeting in this regard was also held with Hon'ble Mayor, SMC and Commissioner, SMC on 07<sup>th</sup> April, 2022 regarding the proposed plant. The School of Water Resources, IIT-Kharagpur has finalized plan & design and MED will prepare the DPR based on the plan & design by 15<sup>th</sup> of June 2022.

#### SCHEMATIC DIAGRAM OF PROPOSED 30 KLD FSTP AT MRF CENTRE SILIGURI Submitted by IIT – Kharagpur

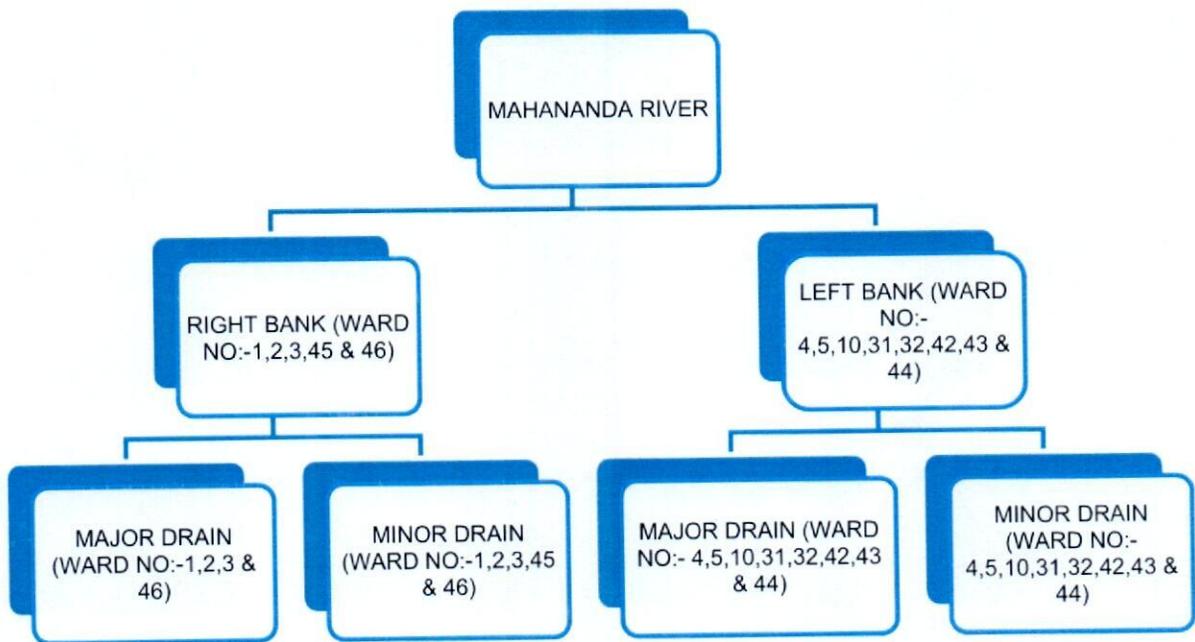


- ### II. Number of Major and Minor Drains discharging into River Mahananda and Status of the Grating done in the Drains
- #### 1. Report on survey of the Drains conducted by MED



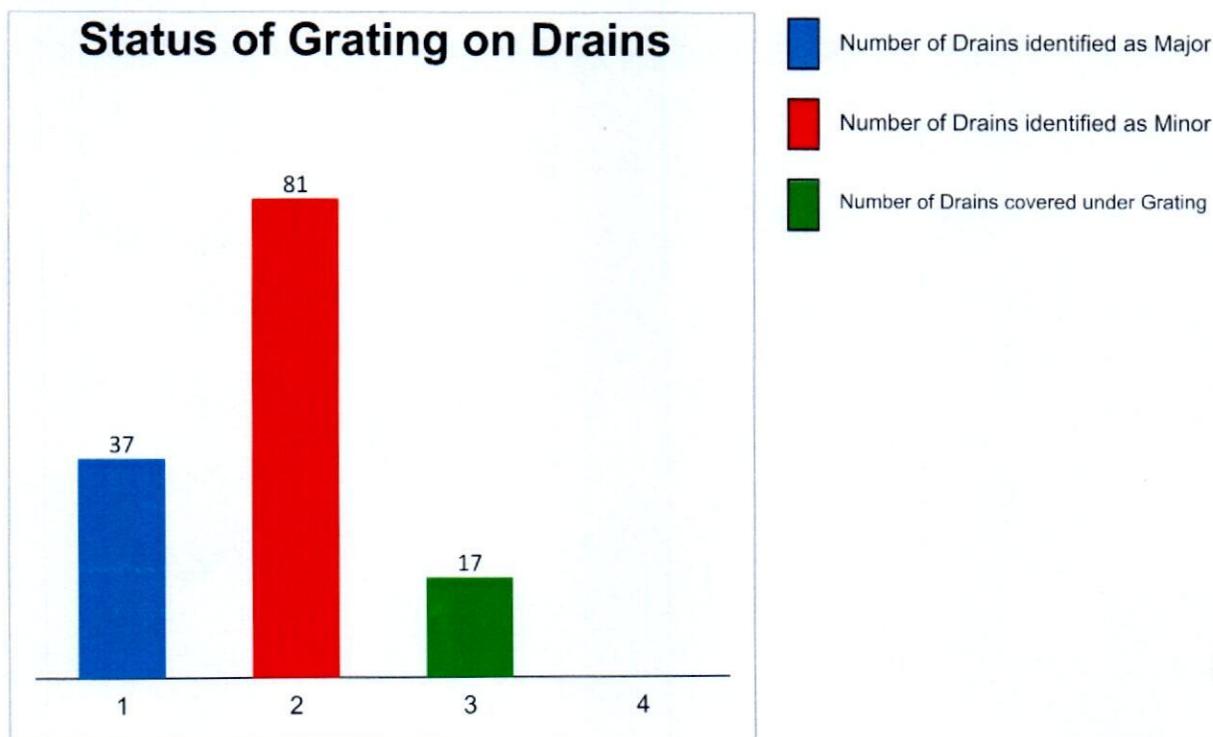
Drains		Number
Left Bank	Major Drains	30 numbers
	Minor Drains	48 numbers
Right Bank	Major Drains	7 numbers
	Minor Drains	33 numbers

### Wardwise breakup of Drains



### **2. Grating on drains done by Siliguri Municipal Corporation (SMC)**

Sl No	Number of Drains draining into river	Number of Drains covered under Gratings	Target date of completion of Gratings on all the drains	Present Status
1	37 major Drains 81 minor Drains	17 major Drains.	30.05.2022	Screen Installed and cleared regularly. Work order issued for remaining Drains, work to be started within 7 days.



### 3. Manner of Drain cleaning and the manner of disposal of the Waste recovered from the Drains

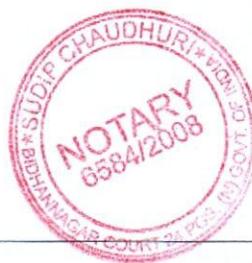
Siliguri Municipal Corporation has formed 7 (Seven) Task Force Teams, Borough-wise for regular cleaning of drains having their discharge in Mahananda.

The team is functioning borough wise round the clock with 1 (one) Toto vehicle per Team as below:-

Sl No.	Borough Number	Ward Number (s)	Number of Team (s)
1	Borough - I	Ward number (s) -1,2,3,4,5,45 and 46	3
2	Borough - II	Ward number- 10	1
3	Borough - IV	Ward number (s) - 31 and 32	1
4	Borough - V	Ward number (s) - 42,43 and 44	2

### 4. In-situ Treatment in the Drains.

- MED has been directed to take up the Survey work for identification of the Drains discharging directly to River Mahananda and has also been entrusted with '**In-Situ Bio-remediation Works**' to treat the waste water of the outfalls to abate the pollution of Mahananda. Accordingly, MED has completed the survey work of Drains (Details as stated above).

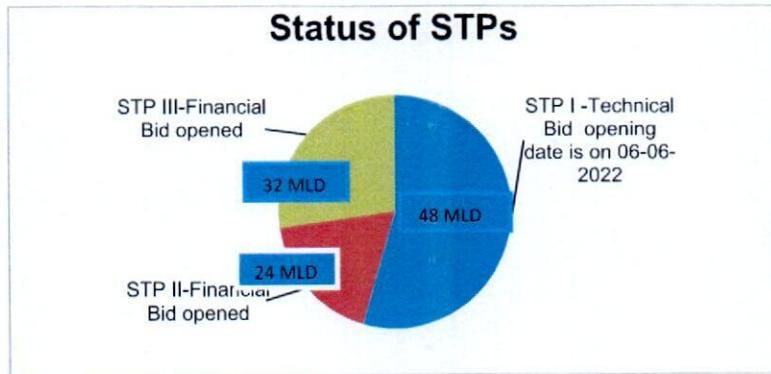


- Sample Collection for testing of the Waste Water has been started by WBPCB since 05<sup>th</sup> April, 2022 and we are receiving the results Phase-Wise from WBPCB.
- As per decisions taken by the UD& MA Department, Government of West Bengal, Jalpaiguri Government Engineering College (JGEC) has been approached for suggesting suitable In-Situ Treatment in the drains and accordingly a joint site visit was conducted on 8<sup>th</sup> April, 2022 in presence of Dr. Suman Konar, Associate Professor, JGEC nominated by the College for this purpose and with the Officials/ Engineers of SMC, SJDA, WBPCB and MED.
- On 27.04.2022 SE, MED, North Circle along with Officials visited the JGEC and discussed the matter of **In-Situ Bio-remediation** process in details and it was agreed that it may be taken up after consideration of the land availability. **Two** Techniques of Treatment has been suggested by the College:
  - a. In-Situ Chemical Remediation Technique by Coagulation and Flocculation and
  - b. In-Situ treatment by Diffused Air Aeration Technique.

The JGEC has been requested to submit their final report by 15<sup>th</sup> May 2022 after which DPR will be accordingly prepared within 3 weeks by MED.

### III. Status of STPs

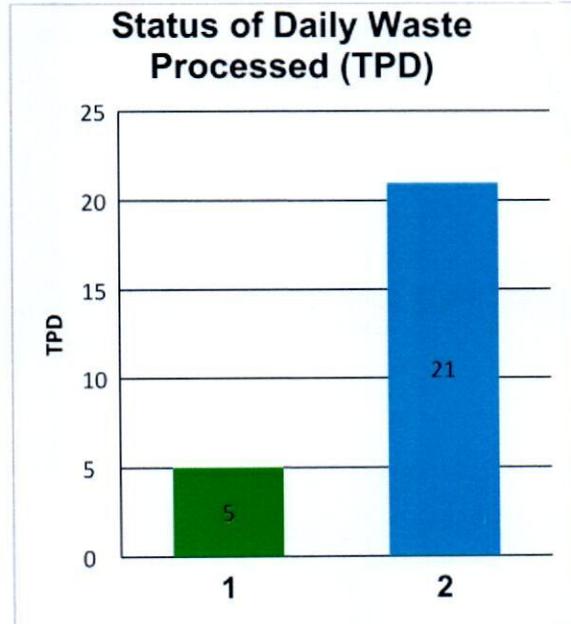
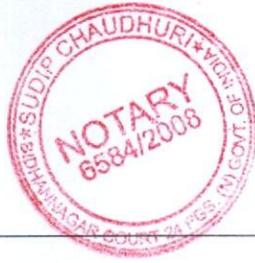
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2	STP-II - Near Noukaghat More, Siliguri	16 MLD Now augmente d to 24 MLD	Modified DPR of STP-II prepared by KMDA for 24 MLD.  The Technical Bid of the 2 <sup>nd</sup> call opened on 20/04/2022 and only 01(one) bidder participated. Financial Bid opened.	September 2024
3	STP-III - Near RAF 2 <sup>nd</sup> battalion police camp near camp road, Siliguri	24MLD Now augmente d to 32 MLD	Modified DPR of STP-III prepared by KMDA for 32 MLD.  The Technical Bid of the 2 <sup>nd</sup> call opened on 20/04/2022 and only 01(one) bidder participated. Financial Bid opened.	September 2023



## C. Solid Waste Management

### I. Fresh Waste

Number of Wards	Daily waste collected (TPD)		Daily waste Processed (TPD)		Manner of transportation to the dumpsite and frequency of the same	Type wise disposal of wastes, Manner with frequency
	Segregated	Non segregated	Dry	Wet		
47	26 TPD Collected from <b>24</b> Wards, rest <b>23</b> Wards will be achieved by 30 <sup>th</sup> June 2022.	333 TPD	5 TPD	21 TPD	Daily as collected through covered Vehicle	As collected daily.



## II. Central Processing Unit (CPU) Plan and Proposed Interim Short Term Fresh Waste Processing Plan for Siliguri

- One dry waste processing plant of 5 TPD is proposed to be installed in collaboration with UNDP beside the garage at Zone-A of SMC dumping ground. Work Order has already been given.
- There is a future plan to augment the interim CPU to handle at least 30 TPD of wet waste and 20 TPD of dry waste at the dumping ground marked as Zone-C within 30.06.2022.

### Progress -

- At present Siliguri Municipal Corporation has 1 TPD Automatic Organic Waste Composter (OWC) machine which mainly processes a portion of the market waste and the processed waste is being sold as manure in the nearby Tea Gardens.
- Beside this an Interim Central Processing Unit has been constructed to handle approximately 12 TPD of Wet Waste and 8 TPD of Dry Waste.



### III. Fresh waste processing plan for Siliguri (LONG TERM)

The proposed activity with Timeline for Fresh Waste Processing is placed below. The proposed Time line is subjected to the availability of land reclaimed out of the legacy dumpsite.

Sl	Activities	Expected Timeline
1.	Completion of civil infrastructural works for commissioning of processing plants (both dry and wet) including sanitary landfill site	31.12.2022
2.	Procurement and Installation of electro-mechanical equipment necessary for the plants	31.03.2023
3.	Date of commencement of processing of waste (both dry and wet)	01.04.2023

Siliguri Municipal Corporation (SMC) is collecting daily fresh waste from all 47 Wards.

#### Present arrangement for waste processing in Siliguri is as below:-

60 Numbers (8 Bins each 40 lit) PTC, 15 BOT and 8 FOT are engaged for collection and transportation of Waste from Wards to Dumpsite. SMC have 24 Numbers of Wards where PTC are engaged for Door-to-Door collection in a segregated manner and D.I Iron Box (Blue and Green) used for secondary storage. Rest 23 Wards will be covered under Door to Door segregation scheme by 30<sup>th</sup> June 2022.

- PTC : Paddle Tri Cycle Van
- BOT: Battery Operated Tipper
- FOT: Fuel Operated Tipper



**IV. Legacy Waste Management by KMDA**

SI No	Location of the dumpsite	Quantity of legacy waste dumped	Quantity processed	Remaining to be processed	Type of processed waste	Final disposal of the processed waste (type wise)	Target date of completion of Bio remediation	Target date of reclamation of land	Present Status	Mechanism for Real time monitoring
1	Don Bosco colony , Ward – 42 , Siliguri	379382 MT ( as per Tender)	Approx. 123902 MT	Approx. 255480 MT	RDF , Inert & Good earth	RDF – 8328.206 MT (Approx.) Inert-35908.586 MT (Approx.) Good earth – 26749.946 MT (Approx.) Total – 70986.738 MT (Approx.)	Dec'22	March '23	Zone III has already been reclaimed. Zone –II is being reclaimed & could be handed over by March'23. Zone I is being used by the SMC for their PWM after reclamation by the agency	Site is under CCTV surveillance





### Online Continuous Monitoring of Solid Waste Management

KMDA has set up a **Real Time Monitoring System** for controlling different treatment works going on at different locations of Solid Waste Processing Units of SMC by implementing Surveillance Strategy. A Work Station for this purpose has already been opened at the Office of KMDA (Unnayan Bhawan, 1<sup>st</sup> Floor, DJ-11, Salt Lake, Kolkata-91). Real Time Monitoring is now being done by the Competent Authority.

### D. IEC Activities

- Siliguri Municipal Corporation has done several IEC program to create awareness among citizens. They have installed Boards displaying awareness messages by the side of Mahananda.
- Notice has been issued to all cattle shed owners and household emptying faecal sludge directly into Municipal Drain.
- Regular Miking is being done for making people aware about different pollution abatement programme and also regarding role and responsibly of the citizens in this regard.
- SUDA has engaged "Nirmal Sathis"(Motivators for Conservancy Campaign)as a part of awareness building Programme.

### E. Beautification and cleaning of Crematorium by SMC

SMC has taken up a programme of day to day cleaning of the crematorium and its surrounding area and also has taken up a sustained Beautification Programme.

### F. Solid Waste and Liquid Waste Management by the Department of Panchayats & Rural Development (P&RD)

<b>Solid Waste Management</b>	
Number of GPs on the banks of Mahananda	7
SWM unit under construction	1 ( Matigara –II)
SWM units will set up in 2022-23 in all 7 GPs.	
1 PWMU will be set up in Matigara block	

<b>Liquid Waste Management</b>	
Number of platform constructed	1,559
Number of soak pits constructed	1,378
All 7 GPs will be covered by GWM in 2022-23.	

### G. Biodiversity Programme taken up by the Department of Forest



**Biodiversity River Bank Protection (Plantation) at Teesta Barrage Acquired Land (Mahananda Division) over 100 Ha.**

Sl	Item of Work	District	Location	Range	Area (in Ha)
1	Biodiversity River	Jalpaiguri	Porajhar to Fulbari	Central	50.00
2	Bank plantation	Darjeeling	Baropathuram to Northern boundary of Porajhar	Ghoshpukur	50.00
Total					100.00

**H. Bank Protection work by the Department of Irrigation & Waterways**

Bank protection work of River Mahananda at both banks (5.5 km each) from Champasari Road Bridge to Naukaghat Road Bridge

Sl No	In Phase	Activities	Cost Involved
1	Phase-I	Work for both upstream and downstream of Hill Cart Road Bridge, for a stretch of 1.280 km was completed in the F.Y of 2018-19.	Rs. 272.74 lakh
2	Phase-II	Work for a stretch of <b>1.400 km</b> , for both upstream and downstream of Champasari Road Bridge was completed in the F.Y of 2019-20	Rs. 348.26 lakh
3	Phase-III	Work for a length of <b>3.0 km</b> along the both banks of Mahananda river downstream of Champasari Road Bridge, started in December, 2021. At present, bank protection work has been completed for 2.40 km. The balance work at 0.60 km will be taken up once the encroachment is removed by Siliguri Municipal Corporation with the help of district administration	Rs. 709.15 Lakh
4	Phase-IV	Work for a length of <b>5.32 km</b> on both banks of River Mahananda, at a total cost of Rs. 861.89 Lakh was tendered and the matter is pending with Finance Department for acceptance. Moreover, there is encroachment on the entire stretch, which is going to be removed by Siliguri Municipal Corporation with the help of district administration.	Rs. 861.89 Lakh

**I. Water Quality Report of Mahananda River by the Department of WBPCB**

**Water Quality Report of Mahananda**

	Champasari				Noukaghat			
	Jan. 22	Feb. 22	Mar-22	April-22 (20.04.2022)	Jan. 22	Feb. 22	Mar-22	April-22 (20.04.2022)
DO (Dissolved Oxygen) (mg/L)	6.9	6.3	6.4	6.5	5.2	5.4	2.1	3.5
BOD (Biochemical Oxygen Demand) (mg/L)	1.4	2.5	2.4	2.8	8	18	44	22
COD (Chemical Oxygen Demand) (mg/L)	26	23.92	27.6	9	48	53.03	73.6	49
FC (Faecal Coliform) (MPN/100 ml)	5000	1300	3400	5000	170000	140000	110000	5000000

The Water Quality Report as received from WBPCB is showing a down ward trend in BOD and COD and an upward rise in DO level over the period from January 2022 to April 2022.

We most humbly place before Hon'ble NGT that this betterment in water quality in Mahananda river has been made possible by an all out, sincere, day and night efforts of the concerned Departments and Executing Agencies. It is the fruit of total Team Work, Synergy and Cohesion of concerned Departments. SMC has issued notices to the cattle shed owners along the banks of River Mahananda for evacuation, and also has taken up an elaborate IEC programme for prohibiting dumping of Faecal Sludge directly in the Drains and here and there. We hope that these measures along with the proposed construction of FSTP will further bring down the Faecal Coliform level. A holistic and River Basin Development Approach has been adopted in order to make river Mahananda pollution free in the coming years.



**Notes:**

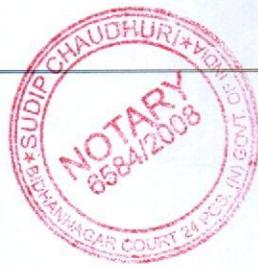
1. This combined Report has been prepared on the basis of the data & information received from different Executing Agencies and Departments.
2. As per directions of Hon'ble NGT, Chief Secretary, West Bengal is regularly Chairing Review Meetings with the concerned Departments on the progress achieved.
3. As per directions of Hon'ble NGT, a Monthly Progress Report (MPR) as on **31<sup>st</sup> March 2022** has been uploaded in the Departmental website of UD & MA Department for citizens and stakeholders. The same can be viewed by clicking the following link –

[https://www.wburbanservices.gov.in/upload\\_file/file\\_doc/8\\_Law\\_NGT.pdf](https://www.wburbanservices.gov.in/upload_file/file_doc/8_Law_NGT.pdf)

4. Attached with this Report:

**Photo Gallery- I,II & III.**

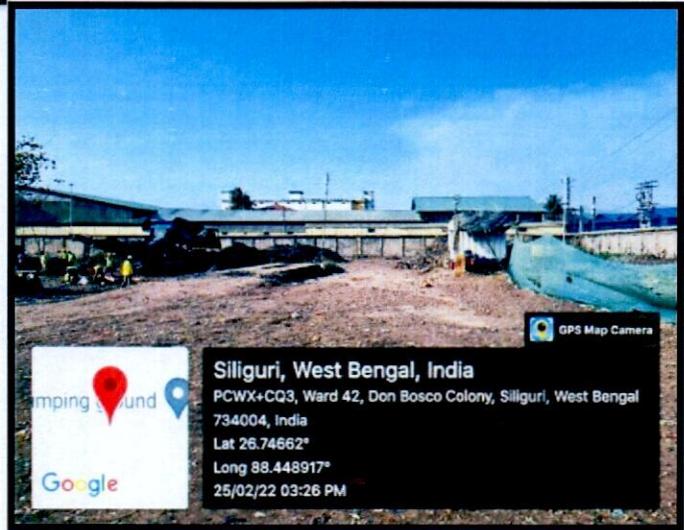
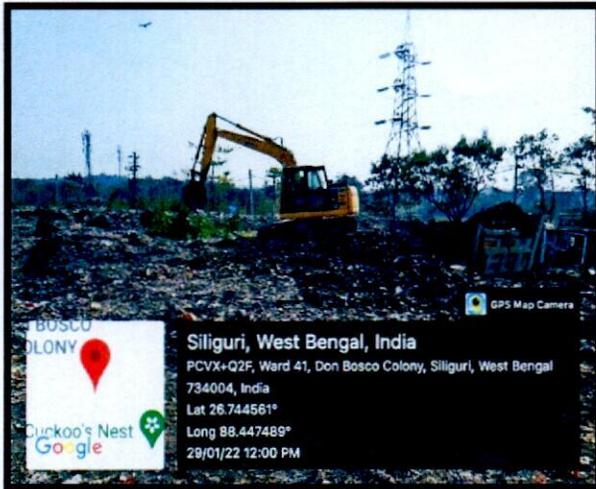
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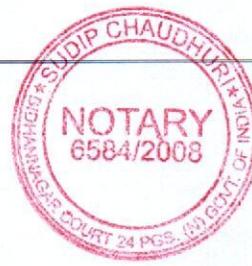


Details of IEC Programme and Awareness Camps including constitution of Mahananda Task Force

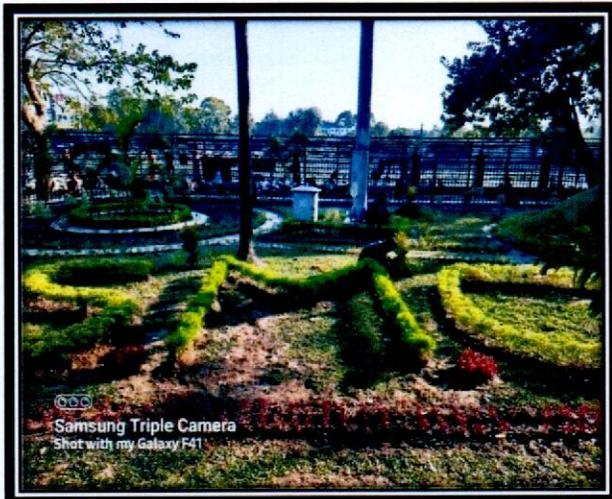


Bio Mining Site in Siliguri





Beautification of Burning Ghat by SMC

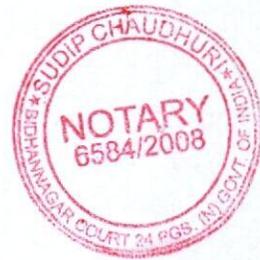




IEC on the bank of river Mahananda and Distribution of Leaflet on SWM to Household



Bank Protection work of river Mahananda by the Department of Irrigation



**Work Station for Online Monitoring of Solid Waste**



SUDIP CHAUDHURI  
NOTARY  
6584/2008  
COURT OF PGS. (N) GOVT. OF INDIA



Joint Inspection and Sample Collection of MED and Jalpaiguri Government Engineering College at the outfalls discharging into Mahananda



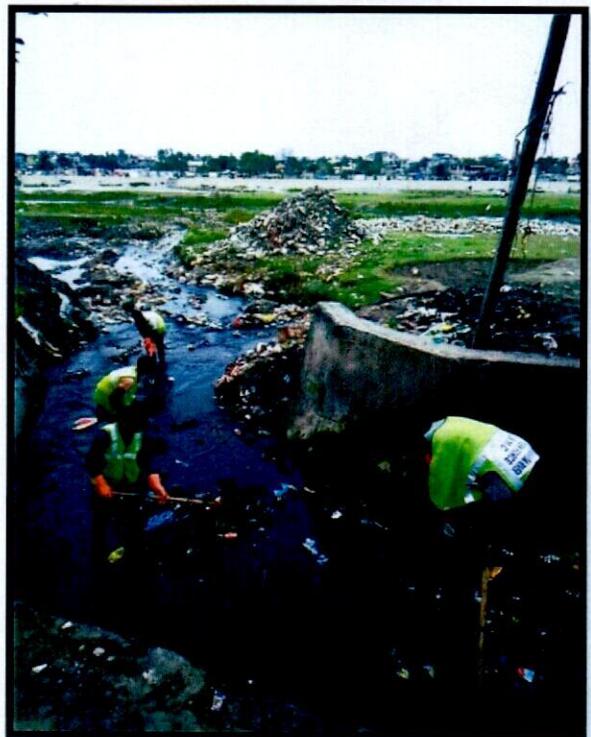
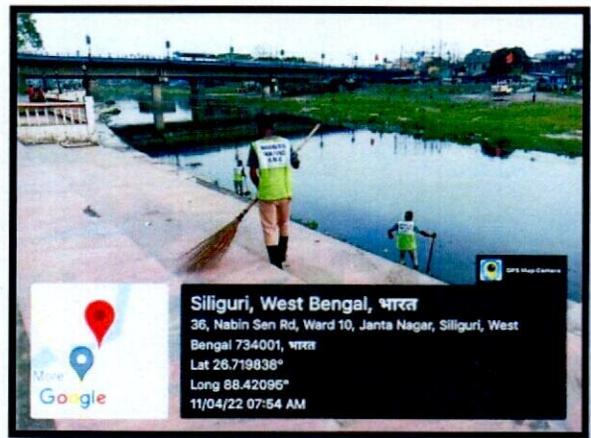
NOTARY  
6584/2008  
SUDIP CHAUDHURI  
BIDHANANDER COURT 24 PGS. (N) GOVT. OF INDIA



Encroachment Removal

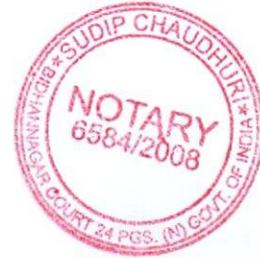


Regular cleaning of Drains having their discharge in Mahananda and the disposal of the waste recovered from the drains



NOTARY  
6584/2008  
SUDIP CHAUDHURI  
SIDHANAGAR COURT 24 PGS. (N) GOVT. OF INDIA

CHAUDHURI



**GOVERNMENT OF WEST BENGAL**  
**OFFICE OF THE DISTRICT MAGISTRATE, DARJEELING**  
 District Environment & Biodiversity Section  
 Email: [oc.environmentdarj@gmail.com](mailto:oc.environmentdarj@gmail.com)

Memo No. 06 /Env/NGT/2022.

Date: 28/04/2022

To

The Member Secretary,  
 West Bengal Pollution Control Board,  
 Department of Environment, Govt. of West Bengal.

**Sub.: Submission of Action Plan on Case No. OA10/2016/EZ prepared by the District Magistrate, Darjeeling in connection with compensatory amount.**

**Ref: O.A. 10/2016/EZ (Joydeep Mukherjee Vs UOI & Ors.).**

Sir/Madam,

With reference to the above cited subject, enclosed please find herewith a detailed Action Plan submitted by Siliguri Municipal Corporation (SMC) on compensatory amount in connection with restoration of water quality of the river Mahananda.

This is for taking necessary action please.

Thanking you

**Enclosed: As stated above.**

Yours faithfully,

  
 District Magistrate  
 Darjeeling

Memo No. 06 /1(10)/Env/NGT/2022.

Date: 28/04/2022.

Copy forwarded for kind information to:

1. The Addl. Chief Secretary, Dept of Environment, Government of West Bengal.
2. The Special Commissioner, Dept of Urban Development and Municipal Affairs, Government of West Bengal.
3. The Chief Executive Officer, SJDA.
4. The Commissioner, Siliguri Municipal Corporation.
5. The Sub-Divisional Officer, Siliguri.
6. Dr. Sahida P. Quazi, Scientist E, Integreted Regional Office, Kolkata MoEF&CC.
7. Shri Sandeep Roy, Scientist D, Central Pollution Control Board, Regional Directorate, Kolkata.
8. The Executive Engineer, Irrigation & Waterways Directorate, Siliguri.
9. The Law Officer, Darjeeling.
10. CA to District Magistrate, Darjeeling.

  
 District Magistrate  
 Darjeeling



**Action Plan Report on Case No. O.A.10/2016/EZ (Before the National Green Tribunal Eastern Zone Kolkata) Joydeep Mukherjee – (Applicant) versus Union of India & Ors (Respondents) Order Dated: 31.01.2022.**

**Initiatives and Action Plan prepared by the District Magistrate and Local Authorities (SMC, SJDA, SDO Siliguri, Siliguri Irrigation Division, BDO Matigara):**

As per the Order dated 20/09/2021 para no. 18 stated *“The Chief Secretary, West Bengal may remain present in person by Video Conferencing on the next date along with action taken report. The State of West Bengal may deposit a sum of 2 Crores as interim compensation with the Collector of the District which may be utilized for restoration of water quality of the river.”*

And,

as per the Order dated 31/01/2022 para no. 6 stated *“Although an amount of Rs. 2,00,00,000/- (Rupees Two Crores only) has been paid by the Siliguri Jalpaiguri Development Authority (SJDA) to the District Magistrate, Darjeeling for restoration of water quality of the rivers in the district, no action plan for implementation of the same has been submitted along with the affidavit of the Chief Secretary, Govt. of West Bengal. This needs to be carried out urgently.”*

In this connection, the District Magistrate, Darjeeling convened series of co-ordination meetings with all stake holders viz. CEO-SJDA, SDO-Siliguri, DNO (Env)-Darjeeling, Chief Scientist, Senior Scientists of WBPCB; Env. Engineer-WBPCB, Scientist-WBPCB, Law Officer-Darjeeling, Asst. Engineer, SMC & Irrigation Division, Siliguri. The following schemes/actions are proposed to be taken up for improving the water quality of river Mahananda:

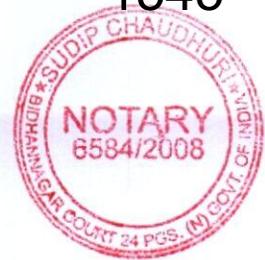
**I. Schemes that are proposed under Rs. 2 Crore compensatory amount:**

**1. Installation of Iron Graters:**

- SMC has identified 118 Nos. (37 nos. of major drain and 81 nos. of minor drains) of drains discharging into Mahananda river.
- Iron Grating work of total 13 major drains has been already completed.
- Remaining 105 nos. of Iron Grating fixing will be completed within 30/04/2022.
- A total amount of Rs. 20,84,511.00 is proposed to be utilised from the compensatory amount for this purpose.

**2. Construction of public toilets in the areas adjacent to Mahananda river-bank:**

- SMC has proposed construction of 07 (seven) numbers of new public toilets to reduce the instances of open defecation at the river bank of Mahananda river.
- An amount of Rs. 45,44,792-00 is proposed to be utilized for this purpose from the compensatory amount.



<b>Schemes are proposed under Rs. 2 Crore compensatory amount:</b>				
<b>Sl. No.</b>	<b>Schemes/Tasks</b>	<b>Implementing Agency(s)</b>	<b>Estimated Amount</b>	<b>Expected Deadline</b>
1	Installation of Iron Graters.	SMC	Rs. 20, 84,511.00	30/04/2022
2	Construction of public toilets in the areas adjacent to Mahananda river-bank.	SMC	Rs. 45, 44,792-00	31/07/2022

Regarding rest of the amount, schemes will be taken up in due course based on the proposals that would be received from all the stakeholders after ascertaining the feasibility and suitability.

We have already received a scheme for in-situ treatment process in some major drains, leading to the Mahananda river. The technicalities of the scheme are under consideration and assessment by the experts. Once finalized, this would also be included within the 2 Crore compensatory amount.

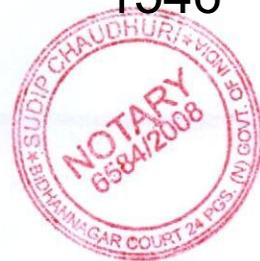
**II. Other actions that are proposed to be taken by the stakeholders to reduce the pollution in Mahananda river from their own resources and departments' fund:**

**1. Systematic Garbage removal and management:**

- SMC has formed seven (7) Task Force Teams borough-wise for regular cleaning of drains having their discharge in Mahananda. The team is functioning borough wise i.e. Borough Nos. I (3 nos.), II, IV and V (2 nos.) shifts round the clock with 1 (one) toto-vehicle per team.
- SMC has recently started collecting daily fresh waste from 24 (twenty-four) number wards out of 47 Nos. of wards. Wastes are collected in segregated manner.
- 60 Nos. (8 bin each 40 lits.) PTC (Paddle Tri Cycle Van), 14 BOT (Battery Operated Tipper) and 23 FOT (Fuel Operated Tipper) are engaged for collection and transportation of wastes from wards to dumpsite. SMC have 24 nos. of model wards where BOT (Battery Operated Tipper) and FOT (Fuel Operated Tipper) are engaged for door-to-door collection in a segregated manner.
- At present SMC has 1 TPD (ton per day) OWC (Organic Waste Composter) machine for the market waste. Besides this, an Interim Central Processing Unit has been constructed to handle 12 TPD (approx.) of waste and 8 TPD of dry waste.
- Another dry waste processing plant of 5 TPD is to be installed in collaboration with UNDP beside the garage at Zone – A of SMC dumping ground.

**2. Mass awareness to stop open defecation: [Implementing Agency - SMC & BDO Matigara]**

- Campaigns, door-to-door, are being done through staff of SMC and BDO Matigara, on prevention of open defecation.
- Miking to widespread awareness to avoid open defecation is being done regularly.



- SMC has done several IEC (information, Education and Communication) program to create awareness among citizens.
- Active and effective dissemination of leaflets, pamphlets and posters will be done by the SHG women for mass awareness.
- Installation of hoardings/banners and public notices keeping public notices keeping public aware with clean river water and its quality.
- Total 13 Nos. of public toilets has been taken up for repair by the SMC.

**3. Relocation of Cowsheds located along the river Mahananda: [Implementing Agency- SMC]**

- i. Cattle-sheds (Khattals) and garbage have been removed from the river beds area. Notice has been issued to all cattle shed owners to relocate their cattle-sheds away from the river Mahananda. SMC is constantly pursuing the matter with the owners.

  
District Magistrate  
Darjeeling